



INTELLECTUAL
PROPERTY INDIA
PATENTS/DESIGNS/
TRADE MARKS
GEOGRAPHICAL
INDICATIONS



भारत सरकार / GOVERNMENT OF INDIA

व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY

बौद्धिक संपदा भवन / IP BHAWAN

चाणक्यपुरी ओवरब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,

घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 20/11/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1164728 /09	Opp. No. AMD- 732615	M/S. AJANTA INDIA LIMITED V/S M/S. MANGLA REGISTRATION SERVICE / AJANTA ELECTRIC INDUSTRIES	Shivangi Rana, Hearing Officer Main Matter
02	5097542 /30	Opp. No. AMD- 1142689	M/S. DARSHIT NAVINBHAI AHYA / GOPAL SNACKS LIMITED V/s M/S. K.C. PATEL & CO. / BALAJI WAFERS PVT. LTD.	Shivangi Rana, Hearing Officer Main Matter
03	1290375 /29	Opp. No. AMD- 202449	M/S. H K ACHARYA AND COMPANY / MUKESH P. ANADKAT V/S M/S. ASHOKA TRADE MARKS CO. / PRAG OIL MILLS LTD.	Shivangi Rana, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	971189 /30	Opp. No. AMD- 711466	M/S. SURESH P. VAISHNAV, ADVOCATE / SHREE RANG PULSE MILLS V/S M/S. JASANI & COMPANY. / SHREE MANGROL OIL MILL	Shivangi Rana, Hearing Officer Main Matter
05	2438730 /35	Opp. No. AMD- 860512	M/S. K.C. PATEL & CO. / AMBALAL CHATURBHAI JEWELS PRIVATE LIMITED V/S M/S. YASH SURYAWALA. / NARAYAN JEWELLERS PVT LTD	Shivangi Rana, Hearing Officer Main Matter + TM-M + IP
06	3663459 /05	Opp. No. AMD- 924999	M/S. NAYAN J. RAWAL / ZYDUS HEALTHCARE LIMITED V/S M/S. MOHAN ASSOCIATES. / T.T. KRISHNAMACHARI & CO	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)
07	3685027 /05	Opp. No. AMD- 1035637	M/S. NAYAN J. RAWAL / ZYDUS HEALTHCARE LIMITED V/S M/S. SIDDHARTH BAMBHA ADV. / ZEE LABORATORIES	Ashish Kumar Pandey Assistant Registrar Rule 45 (2)
08	4198177 /03	Opp. No. AMD- 1032298	M/S. BRAHMBHATT & ASSOCIATES / KHIMJI HIRJI VEKARIA Vs M/S MACE CORPORATE ASSOCIATES / M/S NATURE MAGIC WORLD	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)

09	1481491 /05	Opp. No. AMD- 722897	M/S. GLOBAL MEDISCIENCES LIMITED. Vs M/S V.A. ASSOCIATES / LUPIN LIMITED	Jayendra Modi, Hearing Officer Main Matter
10	1348829 /29	Opp. No. AMD- 212315	M/S. H. HARKISHAN MODY & ASSOCIATES. / MANUBHAI UKABHAI PATEL Vs M/S REMFRY & SAGAR	Jayendra Modi, Hearing Officer Rule 46 (2)



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1086486 /30	Opp. No. AMD- 233816	M/S. JATIN Y. TRIVEDI / PIRUZ KHAMBATTA V/S M/S. SAIKRISHNA & ASSOCIATES	Shivangi Rana, Hearing Officer Main Matter + TM-M
02	772951 /31	Opp. No. AMD- 726734	M/S. J.T. TRIVEDI & ASSOCIATES / SHREE GAYTRI SING CHANA CENTRE V/s M/S. Y. J. TRIVEDI & CO. / RAHIMBHAI REHMANBHAI	Shivangi Rana, Hearing Officer Main Matter
03	1030860 /05	Opp. No. AMD- 171619	M/S. ARJUN T. BHAGAT & CO. / BAN LABS PRIVATE LIMITED V/S M/S. MANOJ G. MENDA, ADVOCATE / WALTER BUSHNELL MEDIPURE PRIVATE LIMITED	Shivangi Rana, Hearing Officer Main Matter + TM-M

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	4581147 /25	Opp. No. AMD- 1193284	M/S. TRADESAFE / RITESH KISHOR PATADIA V/S M/S. S.SINGH & ASSOCIATES / HENZ RIDER OVERSEAS PRIVATE LIMITED	Shivangi Rana, Hearing Officer Rule 45 (2)
05	3635437 /05	Opp. No. AMD- 921532	M/S. K.C. PATEL & CO. / SHREE GODHAM MAHATEERTH PATHMEDA LOK PUNYARTH NYAS V/S M/S V.A. ASSOCIATES / LUPIN LIMITED	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)
06	3682154 /17	Opp. No. AMD- 930758	M/S. PANKAJBHAI T. POKIYA V/S M/S. JIGNESH K. MAJITHIYA, ADVOCATE / (1) VIPULBHAI HANSRAJBHAI KHANT (2) PIYUSHBHAI KHUMANBHAI SAVALIYA	Ashish Kumar Pandey Assistant Registrar TM-O (Counter Statement)
07	3666065 /05	Opp. No. AMD- 1028283	M/S. NAYAN J. RAWAL / ZYDUS HEALTHCARE LIMITED V/S M/S. DASWANI & DASWANI / MANKIND PHARMA LIMITED	Ashish Kumar Pandey Assistant Registrar Rule 45 (2)
08	3183187 /05	Opp. No. AMD- 872358	M/S ROHIT JAIN, ADVOCATE / WONSET HEALTHCARE PVT LTD Vs M/S REMFRY & SAGAR	Jayendra Modi, Hearing Officer Delayed rely letter u/r 46

09	3183187 /05	Opp. No. AMD- 875925	M/S ROHIT JAIN, ADVOCATE / WONSET HEALTHCARE PVT LTD Vs M/S. DASWANI & DASWANI / MANKIND PHARMA LIMITED	Jayendra Modi, Hearing Officer Delayed rely letter u/r 46
10	3190788 /19	Opp. No. AMD- 982925	M/S. BHANSALI & ASSOCIATES. / SWAGAT INFRASTRUCTURE PVT LTD Vs M/S SUDHIR BHARDWAJ (ADV) / SHAKTI ZARDA FACTORY (I) PVT. LTD.	Jayendra Modi, Hearing Officer Rule 46 (2)



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1141214 /10	Opp. No. AMD- 195223	M/S. H. K. ACHARYA & COMPANY. / HIREN ASHWINBHAI PATEL V/S M/S. P. K. ARORA / RAJVIJAY CORPORATION (UNIT-II)	Shivangi Rana, Hearing Officer Main Matter + TM-M
02	1147823 /30	Opp. No. AMD- 204264	M/S. JASANI & COMPANY / KAMRUDDIN ISABHAI VASTANI V/s M/S. CHANDRAKANT M. JOSHI / BHARATKUMAR & COMPANY	Shivangi Rana, Hearing Officer Main Matter + TM-M
03	1158830 /30	Opp. No. AMD- 210246	M/S. H. K. ACHARYA & COMPANY / HASMUKHBHAI RAMBHAI PATEL V/S M/S. RAMJI G. ADVO. / AMSTER PRODUCTS	Shivangi Rana, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1224750 /30	Opp. No. AMD- 202116	M/S. J.T.TRIVEDI & ASSOCIATES. / NISARAHMAD VALIMOHMAD SABUGAR V/S M/S. GUJARAT TEA DEPOT CO.	Shivangi Rana, Hearing Officer Main Matter
05	4194185 /07	Opp. No. AMD- 267628	M/S. RAMESH G. SABAD / RASIKBHAI J. CHHATRALA. PROPRIETOR OF MAA SHAKTI REVINDING V/S M/S NAVKAR ASSOCIATES / SHAKTI PUMPS (INDIA) LIMITED	Ashish Kumar Pandey Assistant Registrar TM-O (app for rectification)
06	4207829 /32	Opp. No. AMD- 1086789	M/S. VANCHINATHAN / HEMAL P KODRANI V/S M/S. PARLE AGRO PRIVATE LIMITED	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)
07	4493490 /05	Opp. No. AMD- 1071461	M/S. R G NEWTON REGINALD, ADVOCATE / DAMAO PHARMACEUTICAL PRIVATE LIMITED V/S M/S. CHARAK PHARMA PVT LTD.	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)
08	1758463 /20	Opp. No. AMD- 758970	M/S TRADESAFE / M/S. SHREE RAM WOODEN INDUSTRIES Vs M/S PUTHRAN & ASSOCIATES / RAK CERAMICS INDIA PVT. LTD.	Jayendra Modi, Hearing Officer Main Matter

09	1514108 /30	Opp. No. AMD- 731357	M/S G. D. BANSAL & ASSOCIATES. / GOVINDI RAM KUMAWATS/O SH. MANGLI LAL KUMAWAT Vs M/S. SHRI SHIV KUMAR PANDEY / SAHARA INDIA	Jayendra Modi, Hearing Officer Main Matter
10	1265900 /05	Opp. No. AMD- 207108	M/S. R.R SHAH & CO. / TORRENT PHARMACEUTICALS LTD. Vs M/S. RAHUL CHAUDHRY & PARTNERS.	Jayendra Modi, Hearing Officer Main Matter



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Fax No.: 27601779

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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	930983 /20	Opp. No. AMD- 710194	M/S. MADAMSER & CO. / ROSECOIR FOAM (P) LTD V/S M/S. SHOBHIT TIBREWALA / COCO INTERNATIONAL LIMITED	Shivangi Rana, Hearing Officer Main Matter
02	994556 /11	Opp. No. AMD- 144316	M/S. K.C.PATEL & CO. / SAGAR POLYTECHNIK LTD. V/s M/S. KRISHNA & SAURASTRI / BILLION PLASTICS PRIVATE LIMITED	Shivangi Rana, Hearing Officer Main Matter + IP
03	1834944 /24	Opp. No. AMD- 767218	M/S. TRADESAFE INTELLECTUAL PROPERTY ORGANISATION PVT. / KAMLESH KUMAR JAIN V/S M/S. SUPERFASTACTION REGN. SERVICE / NARAYAN PRINTS	Shivangi Rana, Hearing Officer Main Matter

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
04	1613686 /30	Opp. No. AMD- 743672	M/S. Y. J. TRIVEDI & CO. / JIVRAJ TEA LIMITED V/S M/S. H. K. ACHARYA & COMPANY. / SHAH JIVRAJ NANCHAND & SONS	Shivangi Rana, Hearing Officer Main Matter
05	1405023 /24	Opp. No. AMD- 712520	M/S. TRADESAFE / SAROJ SYNTHETICS V/S M/S ARJUN T. BHAGAT & CO. / BHARAT VASTRALAYA	Shivangi Rana, Hearing Officer Main Matter
06	4283106 /03	Opp. No. AMD- 1028660	M/S. NAGAR MAL, PROPRIETOR OF : M/S. KUBER ENTERPRISES V/S M/S. G. D. BANSAL & ASSOCIATES / VINOD KUMAR AGRAWAL S/O. SH. PURUSHOTTAM AGARWAL	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)
07	4214523 /05	Opp. No. AMD- 1089602	M/S. NAYAN J. RAWAL / ZYDUS ANIMAL HEALTH AND INVESTMENTS LIMITED V/S M/S. NUTRIVET FARM CARE PVT. LTD.	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)
08	4184537 /05	Opp. No. AMD- 1087393	M/S RONAK EXIM PRIVATE LIMITED Vs M/S IP TEST / BESTOCHEM FORMULATIONS (I) LTD.	Ashish Kumar Pandey Assistant Registrar Rule 46 (2)

